

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

Listed On: 18.12.2014
Court No.
Item No.
(SUPPLEMENTARY LIST)

INTERLOCUTORY APPLICATION NO. 7

(Application for Modification of Court's Order dated 09.12.2014)

IN

CIVIL APPEAL NO. 11192 OF 2014

(@ SLP (C) NO. 37457 OF 2013)

M/S KROWN AGRO FOODS P. LTD.

...PETITIONERS

VERSUS

STATE OF U.P.

...RESPONDENTS

OFFICE REPORT

The application above mentioned in the matter was mentioned before the Hon'ble Court on 15.12.2014, when the Hon'ble Court was pleased to pass the following Order:

“List the matter on 18th December, 2014.”

It is submitted that Ms. Binu Tamta, counsel for the appellant has on 12.12.2014 filed an application for Modification of Court's order dated 09.12.2014 and the same has been registered as Interlocutory Application No. 7.

The interlocutory application above mentioned in the appeal is listed before the Hon'ble Court with this office report.

Dated this the 17th day of December, 2014.

ASSISTANT REGISTRAR

Copy to:

Ms. Binu Tamta, Advocate

Mr. Amit Kumar, Advocate

ASSISTANT REGISTRAR